

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 13 of 2020**

**IN THE MATTER OF:**

**Sathyam Procon Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**EPC Constructions India Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**               **Mr. Neeraj Kumar and Mr. Harsh Guboi, Advocates**

**For 1<sup>st</sup> Respondent:**       **Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,  
Advocates**

**O R D E R**

**21.01.2020**       List this appeal 'for Admission (After Notice)' on **3<sup>rd</sup> February, 2020** before appropriate Bench along with '*Company Appeal (AT) (Insolvency) No. 1157/2019 and 'Company Appeal (AT) (Insolvency) No. 1474/2019'*', after taking necessary orders from the Hon'ble Chairperson.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansilal Bhat ]  
Member (Judicial)

[ Justice Anant Bijay Singh ]  
Member (Judicial)

/ns/sk/